

**Pay Scales in Trade Fair Authority
of India**

*533. SHRI C. JANGA REDDY : Will the Minister of COMMERCE be pleased to state :

(a) whether the pay scales/DA of the Supervisors and Executives of the Trade Fair Authority of India have been revised for the period 1-8-83 to 31-7-87 ;

(b) the number of those (i) who opted for Central Government pay structure, and (ii) who opted to accept the revised pay scales and industrial DA pattern ;

(c) the reasons for not revising pay scales/DA of such officers who opted for Central Government pay structure in accordance with the revision of the Central Government Pay structure recommended by the Fourth Pay Commission ; and

(d) when will their pay scales be revised accordingly and arrears paid to such officers ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) Yes, Sir.

(b) On 1st August, 1983, the number of Supervisors and Executives of Trade Fair Authority of India who opted for pre-revised scales of pay and DA pattern based on Central Government pay structure was 27 and the number of employees who opted for the revised pay scales and industrial D.A. pattern was 102. The number of employees belonging to the former category as on 1st December 1987 is 11. Between 1st August, 1983 and 1st December, 1987, two employees belonging to this category retired and 14 employees were promoted and automatically came over to the revised scales of pay and Industrial D.A. pattern, as per guidelines issued by Bureau of Public Enterprises.

(c) As the terms of reference of the Fourth Pay Commission did not cover employees of Public Sector Undertakings, these were not applicable to them.

(d) The 11 executives and supervisors of TFAI who are still continuing on the pre-revised scales of pay will automatically come over to the revised, scales of pay on their promotion. Otherwise, their cases will

be regulated in accordance with the decision of the Government on the recommendations of the High Power Pay Committee.

Export Promotion Bodies

*534. SHRI MURLIDHAR MANE : Will the Minister of COMMERCE be pleased to state :

(a) what steps are being taken to make the various export promotion bodies under his Ministry more accountable to their objectives ; and

(b) whether some of these bodies are proposed to be wound up due to their non-productive performance ?

THE MINISTER OF FINANCE AND MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI) : (a) and (b) Senior Officials in the Ministry of Commerce are nominated on the various Export Promotion Bodies. In order to make these bodies accountable to their objectives, a constant dialogue is held between the Export Promotion Bodies and concerned Senior Officers in the Commerce Ministry. This also helps in the efficient working and management of these bodies.

[*Translation*]

**Investment by Financial Institutions
in Uttar Pradesh**

*535. SHRI HARISH RAWAT : Will the Minister of FINANCE be pleased to state :

(a) whether the capital investment made by various financial institutions under his Ministry in Uttar Pradesh has been very low as compared to the population of the State ;

(b) if not, the percentage of the capital investment made in this State to the total capital investment in each Five Year Plan period by various financial institutions ; and

(c) the steps being contemplated to increase the investment by the financial institutions in the State ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) The